

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF OPINIOFI TECHNOLOGIES
PRIVATE LIMITED**

1.	Name of the Corporate Person	Opiniofi Technologies Private Limited
2.	Date of Incorporation of the Corporate Person	08/06/2016
3.	Authority under which corporate person is incorporated/ registered	The Companies Act, 2013
4.	Corporate Identity Number of corporate person	U74999DL2016PTC301046
5.	Address of the Registered Office and Principal Office (if any) of the corporate person	Room No.108, Dream Building, Gate No.4, Chhatra Marg, Delhi University North Campus, New Delhi -110007
6.	Liquidation commencement date of corporate person	27-10-2020
7.	Name of the Liquidator: Address of the Liquidator: Email address of the Liquidator: Telephone number of the Liquidator: Registration number of the Liquidator:	Ganesh Panduranga Pai #68, Chitrapur Bhavan, 6B, 6 th Floor, 8 th Main, 15 th Cross, Malleshwaram, Bangalore- 560055 Pragnya.cas@gmail.com 9845666596, 080-23565641 IBBI/ IPA-001/ IP-P01313/2018- 19/12054
8.	Last date of Submission of claims	26-11-2020

Notice is hereby given that the Opiniofi Technologies Private Limited has commenced voluntary liquidation on 27-10-2020. The stakeholders of Opiniofi Technologies Private Limited are hereby called upon to submit a proof of their claims, on or before 26-11-2020, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Place: Bangalore
Date: 28-10-2020

CA Ganesh P Pai
Registered Insolvency Professional
Registration No: IBBI/IPA-001/IP-P01313/2018-19/12054


Ganesh Panduranga Pai
Insolvency Professional